

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 1084
TO BE ANSWERED ON 22ND November, 2016

STATUS OF AAY

1084. PROF. RICHARD HAY:
SHRI PANKAJ CHAUDHARY:
SHRI HARINARAYAN RAJBHAR:
SHRI GOPAL SHETTY:
SHRI A. ARUNMOZHITHEVAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether Antyodaya Anna Yojana (AAY) is being implemented in all the States and Union Territories in the country;
- (b) if so, the details thereof and the salient features and achievements of the scheme;
- (c) the target fixed and the number of beneficiaries covered under AAY since its inception till date, State and year-wise;
- (d) the details of the funds allocated, released and utilised under this scheme during each of the last three years and the current year along with the quantum of foodgrains especially rice and wheat supplied and actually lifted during the said period, State-wise;
- (e) whether any review of this scheme has been made or proposed to be made for evaluating the quality and effectiveness of its distribution system in minimising the problem of severe malnutrition and starvation in children and women and check irregularities in selecting beneficiaries and distributing ration etc. and if so, the details thereof along with the corrective steps taken thereon; and
- (f) the details of money spent per month on transport and commission to dealers per tonne of rice and wheat separately?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) to (c): In order to make the Targeted Public Distribution System (TPDS) more focused and targeted at the poorest of the poor, Antyodaya Anna Yojana (AAY) was launched in December, 2000 in all States/Union Territories (UTs) for one crore families to be identified from the Below Poverty Line (BPL) families. Coverage under this scheme has been expanded thrice since then i.e. during

2003-04, 2004-05 and 2005-06 covering additional 50 lakh households each time. Thus the total coverage under AAY was raised to 2.50 crore AAY families. The identification of AAY families within the target of AAY families allocated to each State/UT is the responsibility of concerned State/UT Government. Against the accepted number of 2.50 crore AAY families given to State/UT Governments, upto 01.11.2016 they have reported issuance of AAY ration cards to about 2.35 crore AAY families. Allocation of foodgrains (rice & wheat) to these AAY families are made @ 35 kg per family per month at a highly subsidized Central Issue Price (CIP) of Rs.2 per kg for wheat and Rs.3 per kg for rice.

(d): Targeted Public Distribution System (TPDS) is operated under the joint responsibility of Central Government and State/Union Territory (UT) Governments. The Central Government is responsible for procurement, allocation and transportation of foodgrains upto the designated depots of Food Corporation of India. The operational responsibilities for lifting and distributing the allocated foodgrains within the States/UTs and supervision over distribution of allocated foodgrains to eligible card holders through the Fair Price Shops (FPSs) are of the State/UT Governments. The details of allocations, offtake of foodgrains especially of rice & wheat made during the last three years and the current year are at Annex I & II respectively.

(e): No, Madam. AAY scheme has not been separately evaluated. This Department however has been getting the functioning of TPDS, including the implementation of AAY, evaluated by different agencies from time to time. These evaluation studies have revealed certain shortcomings/deficiencies in the functioning of TPDS, such as inclusion/exclusion errors, leakages/diversion of foodgrains, etc. The reports received have been sent to the concerned States/UTs for taking necessary remedial measures to remove the deficiencies noticed in the functioning of TPDS.

(f): Govt. of India has notified Food Security (Assistance to State Governments) Rules, 2015 under NFSA, which provides for assistance to States/UTs for meeting expenditure on intra-State movement and handling of foodgrains and Fair Price Shop (FPS) dealers margin. The norms of expenditure and pattern of central sharing, as per the above mentioned rules are at Annex-III.

ANNEX REFERRED TO IN REPLY TO PART (d) of the UNSTARRED QUESTION NO. 1084 DUE FOR ANSWER ON 22.11.2016 IN THE LOK SABHA

Allocation and Offtake of Rice under TPDS from 2013-14 to 2016-17(Up to October,16) for AAY category

(in thousand tons)

SL.NO	STATES/UTs	2013-14		2014-15		2015-16		2016-17(Up to Oct.,16)	
		ALLOTMENT	OFFTAKE	ALLOTMENT	OFFTAKE	ALLOTMENT	OFFTAKE	ALLOTMENT	OFFTAKE
1	Andhra Pradesh	654.288	526.656	449.754	325.898	825.324	716.027	1044.815	1003.507
2	Arunachal Pradesh	15.972	15.734	15.972	15.771	15.972	16.074	32.739	32.179
3	Assam	295.692	294.008	295.692	291.488	718.06	559.222	932.615	845.959
4	Bihar	823.476	634.3	2948.94	2014.856	3144.764	2948.898	1922.851	1895.435
5	Chhatisgarh	549.177	467.144	1337.466	1329.701	1384.056	1384.056	807.366	807.366
6	Delhi	31.588	25.779	47.75	49.726	87.516	87.428	54.144	54.368
7	Goa	6.108	6.108	6.108	5.599	13.54	14.147	18.293	17.669
8	Gujarat	155.604	156.289	145.668	145.131	149.16	149.038	192.528	217.924
9	Haryana	0	4.333	0	0	0	0	0	0
10	Himachal Pradesh	56.088	54.948	76.74	75.027	76.74	76.757	46.52	46.707
11	Jammu & Kashmir	86.244	86.618	86.244	77.219	123.763	99.693	195.132	198.753
12	Jharkhand	385.524	384.03	385.524	356.653	885.186	679.175	841.477	835.654
13	Karnataka	834.953	881.46	2422.132	2183.959	2032.403	1827.153	1077.422	1059.639
14	Kerala	250.26	256.566	250.26	243.433	250.26	247.394	145.985	150.74
15	Madhya Pradesh	142.301	87.472	763.298	713.283	847.506	867.342	506.338	455.702
16	Maharashtra	755.906	677.099	1986.999	1774.711	2021.1	1905.616	1178.975	1099.466
17	Manipur	26.724	26.477	26.724	26.724	26.724	26.725	82.579	77.162
18	Meghalaya	29.484	29.485	29.484	29.484	43.052	27.026	75.6	79.802
19	Mizoram	10.92	10.12	10.92	9.722	13.325	11.098	25.251	26.845
20	Nagaland	18.012	16.572	16.708	18.552	16.056	17.852	30.224	20.407
21	Odisha	528.75	540.173	526.404	529.844	884.89	795.012	1009.029	1183.525
22	Punjab	0	0	0	0	0	0	0	0
23	Rajasthan	0	0	0	0	0	0	0	0
24	Sikkim	6.936	7.372	6.936	6.448	11.778	11.777	15.364	15.407
25	Tamil Nadu	783.144	798.121	783.144	741.524	783.144	782.662	456.834	457.333
26	Telangana			204.534	81.719	736.326	647.747	732.001	709.883
27	Tripura	47.52	46.358	47.52	46.857	106.649	104.929	96.999	82.532
28	Uttar Pradesh	1153.752	1149.69	1153.752	1057.154	1444.728	1426.404	2018.083	1960.604
29	Uttarakhand	56.22	53.164	56.22	69.369	152.562	145.748	145.194	141.807
30	West Bengal	349.092	319.106	349.092	326.519	657.799	366.511	829.607	778.809
31	A&N Islands	1.728	0.839	1.566	1.136	1.654	0.758	1.953	0.575
32	Chandigarh	0.99	0.54	5.239	4.252	2.46	2.632	0	0
33	D&N Haveli	2.04	2.359	2.04	2.555	2.556	2.767	4.795	4.048
34	Damen& DIU	0.576	0.071	0.576	0.288	1.516	1.428	1.732	1.417
35	Lakshadweep	0.504	0	0.504	1.008	1.184	1.016	0.889	0.508
36	Puducherry	13.548	9.796	13.548	4.551	5.645	2.6	0	0
	TOTAL	8073.121	7568.79	14453.458	12560.16	17467.398	15952.71	14523.334	14261.732

AAY allocation and offtake during 2013-14 onwards includes allocation and offtake data of Priority category under NFSA also.

ANNEX REFERRED TO IN REPLY TO PART (d) of the LOK SABHA UNSTARRED QUESTION NO. 1084 DUE FOR ANSWER ON 22.11.2016

Allocation and Offtake of Wheat under TPDS from 2013-14 to 2016-17(Up to October,16)for AAY category

(in thousand tons)

SL. NO	STATES/UTs	2013-14		2014-15		2015-16		2016-17(Up to Oct,16)	
		ALLO TMENT	OFFTAKE	ALLO TMENT	OFFTAKE	ALLO TMENT	OFFTAKE	ALLO TMENT	OFFTAKE
1	Andhra Pradesh	0.000	0.000	0.000	0.013	45.627	18.542	34.221	5.264
2	Arunachal Pradesh	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
3	Assam	0.000	0.000	0.000	0.000	0.000	1.606	0.000	0.000
4	Bihar	548.984	423.598	1965.960	1911.541	2096.511	2076.123	1281.903	1178.928
5	Chhatisgarh	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
6	Delhi	103.632	84.507	172.941	184.373	336.276	338.210	208.570	208.982
7	Goa	0.000	0.000	0.000	0.000	1.672	1.948	1.254	0.978
8	Gujarat	184.476	195.531	172.692	163.956	177.132	177.131	1019.516	993.850
9	Haryana	368.674	308.161	795.000	732.473	795.000	780.211	463.750	470.385
10	Himachal Pradesh	78.258	75.547	109.212	105.678	109.212	109.327	66.503	66.123
11	Jammu & Kashmir	21.144	21.027	21.144	19.134	39.387	23.463	81.844	77.652
12	Jharkhand	0.000	0.000	0.000	0.000	88.398	47.576	107.673	100.046
13	Karnataka	142.495	116.947	120.525	129.137	576.433	411.179	444.399	273.264
14	Kerala	0.000	1.846	0.000	0.000	0.000	0.000	0.000	0.000
15	Madhya Pradesh	701.147	533.087	2430.949	2198.098	2542.509	2314.928	1504.547	1382.115
16	Maharashtra	860.134	742.802	2540.493	2270.813	2584.092	2418.752	1507.387	1387.253
17	Manipur	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
18	Meghalaya	0.000	0.000	0.000	0.000	3.120	0.000	0.000	0.000
19	Mizoram	0.000	0.000	0.000	0.000	0.396	0.000	1.188	0.000
20	Nagaland	1.956	2.282	3.260	2.934	3.912	3.912	1.227	1.304
21	Odisha	0.000	0.000	0.000	0.000	146.936	75.132	197.742	199.019
22	Punjab	279.300	265.726	870.120	191.434	870.120	890.317	507.570	518.091
23	Rajasthan	1591.530	1519.460	2791.572	2723.600	2791.572	2681.131	1628.417	1528.112
24	Sikkim	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
25	Tamil Nadu	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
26	Telangana	0.000	0.000	0.000	0.000	48.054	20.601	24.027	26.295
27	Tripura	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
28	Uttar Pradesh	565.944	569.140	565.944	520.924	1206.955	1115.248	3347.879	3258.165
29	Uttrakhand	23.964	23.589	23.964	33.697	88.260	88.684	88.991	88.947
30	West Bengal	272.592	227.925	272.592	233.137	945.573	682.684	1303.627	1287.066
31	A&N Islands	0.282	0.138	0.252	0.953	0.274	0.127	0.378	0.054
32	Chandigarh	0.705	0.705	7.857	6.346	3.685	3.897	0.000	0.000
33	D&N Haveli	0.156	0.171	0.156	0.165	0.206	0.234	0.441	0.350
34	Damen& DIU	0.060	0.030	0.060	0.048	1.350	1.184	1.929	1.685
35	Lakshadweep	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
36	Puducherry	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
	TO TAL	5745.433	5112.219	#####	#####	#####	#####	#####	13053.928

AAY allocation and offtake during 2013-14 onwards includes allocation and offtake data of Priority category under NFSA also.

ANNEXURE-III

ANNEX REFERRED TO IN REPLY TO PART (f) of the UNSTARRED QUESTION NO. 1084 DUE FOR ANSWER ON 22.11.2016 LOK IN THE

Category of States and Union Territories	Norms of expenditure (Rate in Rs per quintal)			Central Share (In percent)
	Intra State movement and handling	Fair Price Shop Dealers' margin		
		Basic	Additional margin for sale through point of sale device	
General	65	70	17	50
Special*	100	143	17	75

LOK ABHA

** Arunachal Pradesh, Assam, Himachal Pradesh, Jammu & Kashmir, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Uttarakhand, Andaman & Nicobar Islands and Lakshadweep.*
